

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT THE HONOURABLE MR. JUSTICE ASHOK MENON

FRIDAY, THE 08TH DAY OF MAY 2020 / 18TH VAISAKHA, 1942

ORIGINAL PETITION (CIVIL) NO.850 OF 2020

(AGAINST THE COMMON ORDER IN I.A.NO.1754/19 IN O.S.NO.221/2019,
I.A.NO.1760/19 IN O.S.NO.225/19 AND I.A.NO.1819 IN O.S.NO.239/19
DATED 6.2.2020 ON THE FILE OF THE LEARNED MUNSIFF'S COURT, RANNI.)

PETITIONER/DEFENDANT/PLAINTIFF :

K.K.CHERIAN, AGED 73,
S/O.KOSHY, KAVUNGUMPURAYIDATHIL HOUSE,
THONYAMALA.P.O., VETTIPURAM,
PATHANAMTHITTA VILLAGE,
KOZHENCHERRY TALUK,
PATHANAMTHITTA DISTRICT

BY ADV.SUDHEESH KUMAR

RESPONDENTS/PLAINTIFFS/DEFENDANTS

1. ABRAHAM, AGED 53,
S/O.VARKEY, PALATHUNKAL HOUSE,
MANNIRAM P.O., RANNI VILLAGE,
RANNI TALUK - PIN- 689672.
2. GEORGE VARGHESE, AGED 65,
S/O.EAPEN GEORGE, VALAYIL HOUSE,
RANNI. P.O., RANNI VILLAGE,
RANNI TALUK - PIN- 689672.
3. VARGHESE SABARIMUTH, AGED 57,
S/O.SABARIMUTH, JERIN VILLA,
RANNI. P.O., RANNI VILLAGE,
RANNI TALUK- PIN- 689672.
4. THANISLAS. S., AGED 54 YEARS,
S/O.SABARIMUTH, CARMEL BHAVAN,
MUNAPUZHA, RANNI.P.O.,
RANNI VILLAGE,
RANNI TALUK - PIN- 689672.

5. JERRY VARGHESE THOMAS,
AGED 40,
S/O.VARGHESE, THOMAS,
MEPURATHU JOY VILLA, PULLOPRAM.P.O.,
ANGADI VILLAGE, RANNI TALUK- PIN- 689674.

6. IPC PENIEL TOWN CHURCH,
RANNI.P.O, RANNI VILLAGE,
RANNI TALUK.REPRESENTED BY ITS MEMBER-
IPC PENIEL TOWN CHURCH, RANNI.P.O.,
RANNI VILLAGE, TANNI TALUK,
REPRESENTED BY PRASANAN V.D,
AGED 52 YEARS,
S/O. DIVAKARAN, ADICHIPUZHA.P.O,
PAZHAVANGADI VILLAGE, RANNI TALUK.

7. ABY STEPHEN, AGED 48 YEARS,
S/O.STEPHEN K.E., EDASSERIL HOUSE,
RANNI.P.O, RANNI TALUK,
PATHANAMTHITTA DISTRICT.

THIS ORIGINAL PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
08.05.2020, THE COURT ON THE SAME DAY ORDERED THE FOLLOWING:

ASHOK MENON, J.

OP(C) NO.850 of 2020

Dated this the 8th day of May, 2020

ORDER

Post on 12.5.2020.

**ASHOK MENON
JUDGE**

rmm